

Investment in Railways

3097. SHRI T. GOVINDAN : Will the Minister of RAILWAYS be pleased to state :

(a) the total investments of Railway related industries in India like coach factories and other related requirements/feedback for the development of Railway service, State-wise and industry-wise; and

(b) the percentage of total investment in Kerala in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) The total investments made in setting up of the Railway related industries under Ministry of Railways like coach factories with their inception year, State-wise and industry-wise, is as follows. Time to time investments are also being made in these factories. Such investments (approximate) made in these factories during the last five years (1991-92 to 1995-96) are also indicated.

(Rs. in crores)

S.No.	State	Industry	Year of inception	Invesments	
				for setting up the factory	for other related requirements/ feedback during last five years (91-92) to 95-96)
1.	West Bengal	Chittaranjan Locomotive Works, Chittaranjan	1948	14.56	80.09
2.	Uttar Pradesh	Diesel Locomotive Works, Varanasi.	1961	19.57	33.07
3.	Tamil Nadu	Integral Coach Factory, Madras.	1952	7.35	28.86
4.	Punjab	Diesel Component Works, Patiala	1986	163.00	-
5.	Punjab	Rail Coach Factory, Kapurthala	1988	359.36	-
6.	Karnataka	Wheel and Axle Plant, Bangalore	1984	146.16	44.51

(b) Nil.

D.M.S. Home Delivery Cards

3098. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) whether the Government have received complaints regarding getting of Home Delivery Cards for D.M.S. Milk by furnishing false information during 1996;

(b) if so, the details thereof;

(c) whether the Government have made any inquiry into those complaints;

(d) if so, the outcome thereof; and

(e) the action taken against those found guilty?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : (a) to (d). Yes, Sir, the Delhi Milk Scheme (DMS) had received a complaint that Home Delivery Cards have been issued to four persons of the same family. This was investigated by DMS and it was found that all the card holders have separate Ration Cards. DMS issues Home Delivery Cards on the basis of Ration Cards. The complaint has, therefore, no grounds.

(e) Does not arise.

Encroached/Unused Railway Land

3099. SHRI HARADHAN ROY : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have made any

assessment of railway land lying unused/encroached upon for a long period of time in the Asansol Division;

(b) if so, the details thereof, railway station-wise; and

(c) the manner in which the Government propose to utilise and recover such land?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). Yes, Sir. The break-up of railway land under encroachment station-wise is as under :

Station	Area (Ha)
Durgapi	0.095
Andal	0.528
Raniganj	0.129
Asansol	0.445
Panagarh	0.069
Suri	0.026
Others	0.641
Total	1.933

(c) Action to remove the encroachment is taken under the provisions of Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

[Translation]

Parcel Office of New Delhi Railway Station

3100. SHRI SUKHLAL KUSHWAHA : Will the Minister of RAILWAYS be pleased to state :

(a) the number of Officers and employees involved in corruption cases in the Parcel Department of New Delhi Railway Station during the last four years;

(b) whether some corrupt Officers and employees have retained their posts in the same department;

(c) if so, whether the Government will punish the guilty by conducting a high level inquiry in this matter; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) 151 parcel staff were found involved in corruption and other irregularities at New Delhi Railway Station during the last four years.

(b) The cadre of parcel staff is separate on Delhi Division of Northern Railway and as such, once a staff is posted in parcel office, he continues to work in Parcel Department but are liable to transfer to other parcel depot of the Division, if found guilty *prima facie* on a charge of corruption.

(c) They have been taken up under Railway (D and A) Rules.

(d) Does not arise.

[English]

Arsenic Poisoning

3101. DR. MURLI MANOHAR JOSHI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government are aware that more than two lakh population along the Ganges are exposed to arsenic poisoning through the drinking water;

(b) if so, the details in this regard; and

(c) the steps being taken by the Government to save the population from poisoning hazard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (c). As per information received from the Ministry of Rural Areas and Employment (Rajiv Gandhi National Drinking Water Mission), as on April, 1996 there are 984 habitations spread over 8 districts of West Bengal reported to have arsenic content in the ground water with more than the permissible limit (0.05 mg/litre). The Government of West Bengal has prepared a perspective plan at a total cost of Rs. 750 crores indicating long term and short term measures to tackle arsenic contamination. The replacement of tubewells by deeper ones, construction of new piped water supply schemes and construction of Sanitary Protected Wells and Rain Harvesting Structures for immediate relief and establishment of surface water based piped water Supply schemes, tubewells based new Piped Water Supply schemes, establishing new spot sources for solving features of the Perspective Plan.

National Pharmaceuticals Pricing Authority

3102. SHRI RAJKESHAR SINGH :
DR. RAMKRISHNA KUSMARIA :
DR. BALIRAM :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Government propose to set up a National Pharmaceuticals Pricing Authority; and

(b) if so, the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) and (b). In the Modification in Drug Policy, 1986 announced in September, 1994, there is a provision to set up an independent body of experts called the National Pharmaceutical Pricing Authority (NPPA) to do the work of price fixation. This body would be entrusted with the task of updating the list of drugs under price